

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO.*219
TO BE ANSWERED ON 09.08.2021

Conservation of lakes

*219. SHRI M.V. SHREYAMS KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a number of lakes have declined substantially across the country during the last few years;
- (b) if so, the details thereof along with the reasons therefor, State-wise;
- (c) whether Government has launched any schemes to conserve and revive such lakes across the country and if so, the details thereof;
- (d) whether Government has received any proposals from various State Governments to protect natural lakes located in their respective States; and
- (e) if so, the details thereof along with the funds allocated by Government on these requests, State-wise including Kerala?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Rajya Sabha Starred Question No. *219 to be answered on Monday, the 9th August, 2021 on ‘Conservation of lakes’ raised by Shri M.V. Shreyams Kumar.

(a)& (b) While the Central and State Governments take all possible steps for the restoration, conservation and preservation of wetlands (including lakes), developmental activities and anthropogenic pressures do affect water bodies.

(c) to (e) Yes, Sir. The Ministry of Environment, Forest & Climate Change (MoEF&CC) is currently implementing a centrally sponsored scheme namely, National Plan for Conservation of Aquatic Eco-systems (NPCA) for conservation and management of identified wetlands (including lakes) in the country on cost sharing basis between Central Government and respective State Governments. The scheme covers various activities such as interception, diversion and treatment of wastewater, shoreline protection, lake front development, in-situ cleaning i.e. desilting & deweeding, storm water management, bioremediation, catchment area treatment, lake beautification, survey & demarcation, biofencing, fisheries development, weed control, biodiversity conservation, education and awareness creation, community participation, etc.

Under the NPCA scheme, the central assistance is provided based on the proposals received from the State Governments, conformity with the guidelines and budget availability. Accordingly, so far, MoEF&CC has sanctioned projects for conservation of 160 wetlands (including lakes) in the country and released an amount of about Rs.1047.27 crore as central share. The details of funds released as central share, State-wise, including Kerala is annexed (**Annexure-I**).

Further, in order to supplement the efforts of the State Governments, the Ministry of Jal Shakti provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Surface Minor Irrigation (SMI), Repair, Renovation and Restoration (RRR) of Water Bodies Schemes etc. under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) - Har Khet Ko Pani (HKKP).

The RRR of Water Bodies Scheme under PMKSY aims at revival of irrigation potential by improvement and restoration of water bodies by enhancing the tank storage capacity along with other multiple objectives such as ground water recharge, increased availability of drinking water, improvement of catchment of tank commands etc. It covers rural water bodies having minimum water spread area of 5.0 hectare and urban water bodies having water spread area from 2.0 hectare to 10.0 hectare.

Under the RRR of Water Bodies scheme, since 12th plan onwards, 2,228 schemes are ongoing with an estimated cost of Rs. 1,914.86 crore. Central Assistance (CA) of Rs. 469.69 crore has been released to states upto March, 2021. Further, 1,549 water bodies have been reported to be completed upto March, 2021.

State-wise details and CA released since XII Plan onwards for the renovation of water bodies directly linked to agriculture under RRR of Water Bodies scheme is annexed (**Annexure -II**).

Annexure-I

Annexure referred to in reply to part (c) to (e) of Rajya Sabha Starred Q. No. *219 to be answered on Monday, the 9th August, 2021 on ‘Conservation of lakes’

Details of funds released as central share, State-wise, including Kerala under NPCA Scheme

(Amount in Rs. crore)

S. No.	State/Union Territory	Amount released as central share (as on 31.07.2021)
1.	Arunachal Pradesh	1.20757
2.	Andhra Pradesh	2.49569
3.	Assam	3.62
4.	Bihar	11.46544
5.	Gujarat	8.884845
6.	Haryana	5.92955
7.	Himachal Pradesh	7.48247
8.	Jammu & Kashmir	298.47359
9.	Karnataka	43.71909
10.	Kerala	9.17272
11.	Madhya Pradesh	58.457362
12.	Maharashtra	44.33839
13.	Manipur	28.589468
14.	Mizoram	15.18998
15.	Nagaland	26.46
16.	Odisha	37.63418
17.	Punjab	11.1334547
18.	Rajasthan	140.916575
19.	Sikkim	11.874062
20.	Tamil Nadu	17.667409
21.	Telangana	2.70
22.	Tripura	4.879145
23.	Uttarakhand	42.55234
24.	Uttar Pradesh	152.497375
25.	West Bengal	44.59936
26.	Puducherry (UT)	2.05239
	R&D + Others	13.2822381
	Total	1047.274694

Annexure –II

Annexure referred to in reply to part (c) to (e) of Rajya Sabha Starred Q. No. *219 to be answered on Monday, the 9th August, 2021 on ‘Conservation of lakes’

State wise details and CA released since XII Plan onwards for the renovation of water bodies directly linked to agriculture under RRR of Water Bodies scheme till March, 2021

Sl. No.	State	No of WBs included	Estimated Cost (Rs. in crore)	Potential Planned /CCA (in ha)	Total CA released (Rs. in crore)	Potential restored* (in ha)	Total Number of Schemes completed*
1	Andhra Pradesh	100	66.77	5612	2.70	0	0
2	Bihar	93	161.91	26090	18.08	17873	6
3	Gujarat	61	102.91	11364	8.81	140	3
4	Madhya Pradesh	125	183.24	33305	37.70	33000	124
5	Manipur	4	65.44	1197	34.63	0	0
6	Meghalaya	9	11.43	1096	5.18	876	8
7	Orissa	863	449.03	51262	145.18	47964	810
8	Rajasthan	68	187.82	13197	62.18	10192	66
9	Tamil Nadu	251	131.24	6458	34.25	3185	153
10	Telangana	575	459.18	29011	104.56	15473	371
11	Uttar Pradesh	74	83.41	10003	16.41	2354	8
12	Uttarakhand	5	12.49	450	0.00	0	0
Grand Total		2228	1914.86	189044	469.69	131057	1549

*as reported by States